

**GOVERNMENT OF INDIA
RURAL DEVELOPMENT
LOK SABHA**

STARRED QUESTION NO:259

ANSWERED ON:18.08.2011

REVIEW OF PERFORMANCE UNDER PMGSY

Rani Killi Krupa

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether the Government has recently reviewed the performance of various States in the implementation of the Pradhan Mantri Gram Sadak Yojana (PMGSY);
- (b) if so, the outcome thereof;
- (c) the State-wise number of project proposals under PMGSY pending approval;
- (d) the reasons for the pendency and the time by which these are likely to be approved;
- (e) whether additional assistance has been provided to some of these States for completion of the projects in time; and
- (f) if so, the details thereof, state-wise?

Answer

MINISTER OF RURAL DEVELOPMENT (SHRI JAIRAM RAMESH)

(a) to (f): A Statement is laid on the Table of the House.

Statement referred to in reply to Parts (a) to (f) of Lok Sabha Starred Question No. 259 due for answer on 18.8.2011

(a) & (b) The implementation of Pradhan Mantri Gram Sadak Yojana (PMGSY) is being reviewed at regular intervals. This review is undertaken through Performance Review Committee Meetings, Regional Review Meetings (with a group of States) and during the meetings of the Empowered Committee held for one or more States. PMGSY is being monitored and assessed through monthly, quarterly, half-yearly and annual progress reports received from the States. Under PMGSY, till June 2011, a total of 3,28,139 km length (New Connectivity and Up-gradation) has been completed and expenditure of Rs. 83,788 Crore has been incurred. State-wise status is given at Annexure.

(c) & (d) Sanctioning of projects under PMGSY is an ongoing process. The project proposals, after scrutiny by NRRDA and on receiving satisfactory compliance from States on the issues raised, are placed before Empowered Committee.

(e) & (f) Funds under PMGSY are released as per guidelines of the Scheme.